

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO:II**

**SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL  
HON'BLE DR.BINOD KUMAR SINHA -MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 24.09.2021 AT 10:30 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.362/7/HDB/2020
NAME OF THE COMPANY	Amicus Formulations Pvt Ltd
NAME OF THE PETITIONER(S)	Zydus Healthcare Ltd
NAME OF THE RESPONDENT(S)	Amicus Formulations Pvt Ltd
UNDER SECTION	7 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Learned Counsel for Operational Creditor and Learned Counsel for Corporate Debtor appeared via video conference.

Both the counsels submitted that parties have entered into a Settlement Agreement. **CP No.362/7/HDB/2020 is withdrawn and stands disposed of with liberty to revive the same.**

-sd-

**MEMBER (T)**

Syamala

-sd-

**MEMBER(J)**